

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 3694 of 2010**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. M.M. Pal, Sr. Advocate  
For the Respondents : Mr. A.K. Das, Advocate  
Ms. Swati Shalini, Advocate

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**14/ 10.09.2021** Heard through V.C.

2. At the request of learned counsel for the respondent  
CCL, enabling them to file supplementary counter affidavit, put  
up this case on **04.10.2021**.

**(Deepak Roshan, J.)**